

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF OCTOBER- 2025

Form 1
List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

Form 2
List of cases in which e-Payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4
List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5
List of cases in which Case Management Hearing was held during the month of October, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6
Contested Commercial Cases disposed during the month of October 2025

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/30/2023	Shaphrangbha Wriah Vs Pynroilang Women Association	Miss. W.L.Peinlang Vs Shri. A.M.Sangma	31-10-2023	-	28-10-2025	-	Decreed/ Contested	-	-	-
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/4/2025	MS Arpan Biri Factory and another Vs Ms Momin Biri Factory	Shri.S. Mazumdar Vs Shri.B.D. Konwar	08-04-2025	-	07-10-2025	-	Rejected/ Contested	-	-	-

Form 7
Summary of Commercial Cases during the month of October 2025

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	2	-	-	2
2.	Judge 1, Commercial Court, Shillong	East Khasi Hills	183	0	7	176
3.	Judge 2, Commercial Court, Shillong	East Khasi Hills	16	8	0	24

6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month of October, 2025						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	88 nos	10 nos.	Nil	1 no (Non- Starter)	Total= 97 nos. (91 nos. of applications are in the pre-mediation stage and notices have been served and 6 nos. mediation sittings are pending)

Form 6 (ii) : Mediation Data on Quarterly Basis (July-September 2025)

S. N O.	Name of the Authority	Name of Application Received by Authority	Name of Applicant Party		Nature of Opposite Party		No. of application slab-Wise as per Schedule-II					No. of application disposed of as per Rule 3(4) and 3(6)	No. of application Referr ed for media tion	No. of application Where no settleme nt arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1.	Meghalaya State Legal Services Authority, Shillong	24	4	20	23	1	21	2	-	-	1	27	-	1	-